

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 18th August, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 108/2016(CZ) (W.P.No.16536/12)	Thanaram Vs. State of Rajasthan & Ors.		
2.	Original Application No. 109/2016(CZ) (W.P.No.7113/15)	Pratipal Vs. State of Rajasthan & Ors.		
FOR ADMISSION				
3.	Original Application No. 106/2015(CZ) (M.A.No.337/16) (M.A.No.731/16)	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Vivek Choudhary for Mr. Vijay KumarChoudhary, Adv. Mr. Prashant Sthapak, Adv. Ms. Anjum Feroz, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoriya, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in